

Declaration of Assets and Liabilities

Year-2024-2025

I, Ritika son/daughter/wife Vivek kumar  
aged 26 Years, belonging to Bihar Vidhan Sabha, Patna service and  
presently working as Office Attendant (Daily) given here in below the details of the  
assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\* :

**A Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Vivek kumar	Dependant-1 Ritvik (Son)	Dependant-2	Dependant-3
(i)	Cash	1000	—	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹ 1500 (S.B.I) ₹ 51,000 (H.D.F.C)	—	—	—	—
(iii)	Bonds, Debentures and shares in Companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC - 829984524 ABSL - 008529157 ABSL - 001237682	—	LIC Policy No 868371280	—	—
(v)	Motor Vehicles (details of make, etc.)	BRODHM 6605	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold - 50 gram Silver - 250g	Gold - 25 gram	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	X	X	X
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	"	"	X	X	X
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	"	X	X	X
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	"	X	X	X
(v)	Others (such as interest in property)	"	"	X	X	X

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	"	"
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	"	"
	(b) dues to departments dealing with supply of water	"	"
	(c) dues to departments dealing with supply of electricity	"	"

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	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No: EAJPR1780M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

**C. Personal Detail**

GPF/CPF/PRAN No. :-

110195365657

Gender :-

P (M/F)

Date of Birth :-

1 8 0 7 1 9 9 8 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

OFFICE ATTENDANT (DARBAN)

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Samastipur

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... Ritika .....

Name of Employee: ..... RITIKA .....

Designation: ..... Office Attendant (Darban) .....

Department: ..... Bihar Vidhan Sabha, Patna .....

Place: ..... Patna .....

Date: ..... 24.02.2025 .....

Ritika.